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(2024) 05 ITAT CK 0051

Income Tax Appellate Tribunal (Delhi G Bench)

Case No: Income Tax Appeal No. 2993/DEL/2023, Cross Objection No. 29/DEL/2024

Dy.CIT APPELLANT

Vs

Sandeep Bajaj RESPONDENT

Date of Decision: May 29, 2024

Acts Referred:

• Income Tax Act, 1961 - Section 2(22)(e), 56, 143(3), 147, 148, 151, 151(1), 151(2)

Hon'ble Judges: S. Rifaur Rahman, (AM); Yogesh Kumar U.S., J

Bench: Division Bench

Advocate: Amit Goyel, Pranav Yadav, Anuj Garq

Final Decision: Dismissed

Judgement